

BENCH-I

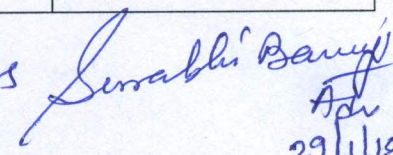
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 131/2014

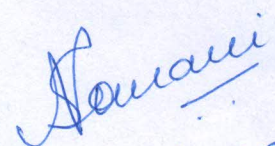
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	Prem Kumar Agarwal & Ors.-Versus-U.K. Developers Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Susabhi Banerjee, Advocate	} for the petitioners	 29/1/18.
2.	Kuldip Mallick, Advocate		
3.	Akash Munshi, Intern		

1.	SHAUNAK MITRA, Advocate	} R1 to R6
2.	NEHA SOMANI, Pr. CS	


 29/1/2018

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 6 is present.

As directed vide order dated 07/12/2017 both the parties were directed to submit written submissions within 2 weeks with a copy in advance to the opposite parties. However, that direction is not complied with. Both the parties are again directed to comply that direction within 2 weeks.

Since it is a part heard matter to be adjourned for hearing before regular Bench.

List it on 16/03/2018.

801-

(Jinan K.R.)
Member (I)